

(P.M.)

(3)

Court No.1

* Central Administrative Tribunal, Allahabad
Registration O.A. No.241 of 1988
Udai Shanker Singh & Others Applicants
Versus
Union of India & Others Respondents
Connected with
Registration O.A. No.502 of 1988
Shri Ram Babu Applicant
Versus
Union of India & Others Respondents
Connected with
Registration O.A. No.509 of 1988
Shashi Bhushan Tiwari Applicant
Versus
Union of India & Others Respondents
Connected with
Registration O.A. No.510 of 1988
P.K. Sharma Applicant
Versus
Union of India & Others Respondents
Connected with
Registration O.A. No.290 of 1988
Ashok Kumar Shukla & Others Applicants
Versus
Union of India & Others Respondents
Hon. Mr. Justice K.Nath, V.C.
Hon. Mr. I.K. Rasgotra, A.M.

(By Hon. Mr. I.K. Rasgotra, A.M.)

For judgement see our judgement of date
passed in O.A. No.290 of 1988 Ashok Kumar Shukla and
Others Versus Union of India & Others.

S. A. Singh
Member (A)

D.
Vice Chairman

Dated the 7th December, 1990.

RKM